

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH – COURT NO. – III

Excise Miscellaneous Application No. 50551 of 2021
Excise Miscellaneous Application No. 50035 of 2025
in
Excise Appeal No. 51767 of 2021

[Arising out of Order-in-Original No. 14-15/Pr.COMMR/CEX/BPL-IV/2019 dated 21.06.2019 passed by the Principal Commissioner of CGST & Central Excise, Bhopal]

Ravi Kale

...Appellant

Ex. – Director of M/s. Anil Tyre Co. Ltd.
Resident of Pratap Ward,
Near Dhuni Maharaj Temple Tikari,
Betul, Madhya Pradesh

VERSUS

**Principal Commissioner of CGST
& Central Excise – Bhopal**

...Respondent

35-C GST Bhawan, Arera Hills,
Jail Road, Bhopal,
Madhya Pradesh – 462011

APPEARANCE:

Shri Jitin Singhal, Advocate for the Appellant
Shri V.K. Jain, Authorized Representative for the Respondent

CORAM:

HON'BLE MR. ASHOK JINDAL, MEMBER (JUDICIAL)
HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)

DATE OF HEARING: 08.04.2025
DATE OF DECISION: **05.06.2025**

ASHOK JINDAL

For order, see order of date passed in Excise Appeal No.
50201 of 2020.

(ASHOK JINDAL)
MEMBER (JUDICIAL)

(P.ANJANI KUMAR)
MEMBER (TECHNICAL)